

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/11/2017
NAME OF THE PETITIONER(S) : JAGAN THEVERVELIL
NAME OF THE RESPONDENT(S) : SKY GREEN PLANTATIONS & PRODUCE PVT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

RUPA J. Tharagil

Counsel for Petitioner



ORDER

Counsel for the Petitioner present and filed a memo stating therein that as per the report of the Administrator, the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged. Put up on 05.02.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk